

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... *CJM*

No 19721

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
NIL						

श्रीमान (कल)
श्रीमान (कल)

(Signature)
Chief Judicial Magistrate
Bareilly
(19721)

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

19/12/17

In the Court of..... ACJM I

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
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<u>NIL</u>					

[Signature]
Add. Chief Judicial Magistrate-1st
Bareilly

BT - 10/11/17

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In the Court of CJM Bareilly

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<u>NIL</u>					

Prepared by: [Signature]
Checked by: [Signature]

[Signature]
Chief Judicial Magistrate
Bareilly

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19/12/17

In the Court of ACJM

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		<u>NIL</u>			The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan terms are available on this website)

[Signature]
Addl. Chief Judicial Magistrate-1st
Bareilly